

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

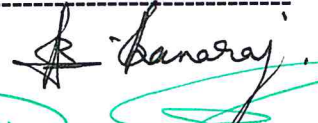

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/ (IB)/2017
NAME OF THE PETITIONER(S) : SENTHIL KUMAR. D
NAME OF THE RESPONDENT(S) : V.R. TEXTILES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhanaraj -
2) DENNING K. BABU

u h n -
D.O.L.

ORDER

Counsel for petitioner present. The representative of the Official Liquidator is also present and produced an order that came to be passed by Hon'ble High Court of Madras dt. 12.12.2016 whereunder the Corporate Debtor ^{was} ~~has~~ ordered to be wound up by appointing of the Official Liquidator. The petitioner is directed to file the claim before the Official Liquidator. Accordingly the petition stands disposed of.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)